

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Original Application No. 335/2023**

**IN THE MATTER OF:**

**PRAMOD TYAGI & ANR**

**...Applicant**

**Versus**

**STATE OF NCT OF DELHI & ORS**

**...Respondents**

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1

DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.: -23853561)

F. No.17/CFD/Legal-Misc/23-24/

Date: 27.01.2024

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench, Faridkot House,  
Copernicus Marg, New Delhi - 110001  
E-mail: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Sub: ATR with respect to Hon'ble NGT order dated 10.10.2023**

**FACTUAL REPORT ON BEHALF OF DY. CONSERVATOR  
OF FORESTS (CENTRAL) APROPOS TO HON'BLE NGT  
ORDER DATED 10.10.2023 IN O.A: 335/2023 TITLED AS  
" PRAMOD TYAGI & ANR VS. STATE OF NCT OF DELHI &  
ORS "**

The present factual report is being filed in compliance of Hon'ble NGT (Principal Bench) order dated 10.10.2024 in O.A: 335/2023 titled as "*Pramod Tyagi & Anr Vs. State of NCT of Delhi & Ors*" apropos to verification of all relevant aspects and compliances of tree felling/transplantation permission accorded for construction of Cluster Bus Depot at Burari, Delhi – 84.

It is hereby submitted that an Offline application dated 13.06.2019 for tree felling/transplantation permission of 495 nos of trees at IDTR/Burari, District North, Delhi: 110084 for construction

## 2

of **Cluster Bus Depot No. 01** was applied by the Spl. Commissioner (Transport) Transport Department, GNCTD 5/9 Under Hill Road, Delhi – 54 vide FORM – B dated 12.06.2019. A copy of the tree felling/transplantation application along with FORM – B of the applicant is annexed herewith as **Annexure – ‘A’ COLLY.**

On approval given by the competent higher authority and on submission of all required documents for compensatory plantation, transplantation and payment of valid security deposit apropos to the same was made vide cheque bearing no. “548343”, permission for felling/transplantation of 495 (327 Felling + 168 Transplantation) Nos of Trees was granted by Dy. Conservator of Forests (Central) on 18.12.2019. A copy of the tree felling/transplantation permission dated 18.12.2019 along with Terms & Conditions of the same application is annexed herewith as **Annexure – ‘B’.**

Consequently with reference to terms and conditions of tree felling/transplantation permission issued for 495 nos of trees, a letter dated 02.05.2022 was issued to the Spl. Commissioner (Transport) Transport Department, GNCTD 5/9 Under Hill Road, Delhi – 54 for providing compliance/status report along with photographs of the compensatory plantation and transplantation carried out apropos to the present tree felling /transplantation permission. Thereafter letter dated 04.07.2023, 21.07.2023, 06.10.2023, 08.12.2023 and 03.01.2024 have been issued to the Spl. Commissioner (Transport) Transport Department, GNCTD 5/9 Under Hill Road, Delhi – 54 for providing compliance report of tree felling transplantation permission issued for 495 nos of trees at IDTR/Burari, District North, Delhi: 110084. A copy of all the compliance letters issued to

## 3

the Spl. Commissioner (Transport) Transport Department, GNCTD 5/9 Under Hill Road, Delhi – 54 are annexed herewith as **Annexure – ‘C’ COLLY.**

Thereafter, a letter dated 29.01.2024 was forwarded to the office of the Dy. Conservator of Forests (Central) by the Deputy Commissioner (DTC Secretariat) in reference of the aforementioned compliance letters apropos to compensatory plantation of 4,950 nos of trees, providing that Transport Department has invited bids for compensatory plantation of 4000 nos of trees/saplings at village Dera Mandi in lieu tree felling/transplantation permission of 495 nos of trees (327 Felling + 168 Transplantation) at Burari Cluster Bus Depot – I. However, it is pertinent to mention that as per the terms and conditions of tree felling/transplantation permission of 495 trees a compensatory plantation of 4,950 nos of trees is to be carried out. Furthermore, Transport Department has decided to engage Delhi Integrated Multi-Model Transit System (DIMTS – a joint venture of the Govt of NCT of Delhi) as Project Management Consultant (PMC) to execute the said Compensatory Plantation on behalf of Transport Department. A copy of letter dated 29.01.2024 forwarded to the office of the Dy. Conservator of Forests (Central) by the by the Deputy Commissioner (DTC Secretariat) along with tender details as uploaded on e – procurement portal of GNCTD is annexed herewith as **Annexure – ‘D’ COLLY.**

It is pertinent to mention that an e-forest (Online) application for tree felling permission of 238 nos of trees at Driving Training Institute (Transport Department), Burari, Delhi: 110084 for construction of **Cluster Bus Depot No. 02** was applied by the Executive Engineer, Flyover Project Division, F-14, PWD

## 4

(GNCTD) vide Application ID: 5180. A copy of the application details uploaded vide Application ID: 5180 is annexed herewith as **Annexure – ‘E’**.

On approval given by the competent higher authority and on submission of all required documents for compensatory plantation, transplantation and payment of valid security deposit apropos to the same was made vide DD No. “440810”, permission for felling/transplantation of 238 (04 Felling + 234 Transplantation) Nos of Trees was granted by Dy. Conservator of Forests (Central) on 07.09.2022. A copy of the tree felling/transplantation permission dated 07.09.2022 along with Terms & Conditions of the same application is annexed herewith as **Annexure – ‘F’**.

Thereafter a letter dated 15.09.2023 was forwarded to the office of the Dy. Conservator of Forests (Central) by the Executive Engineer, Flyover Project Division, F-14, PWD (GNCTD) seeking extension of permission of tree felling /transplantation of 238 Nos of Trees issued vide (Online) Application ID: 5180 as the said permission had expired on 25.06.2023 and no tree felling/transplantation work had been carried out with reference to this permission. A copy of letter dated 15.09.2023 forwarded to the office of the Dy. Conservator of Forests (Central) by the Executive Engineer, Flyover Project Division, F-14, PWD (GNCTD) is annexed herewith as **Annexure – ‘G’**.

On inspection of site of tree felling/transplantation of 238 nos of trees (Issued vide Online Application ID: 5180) by officials of Central Forest Division it was observed that all 238 trees out of 238 trees were present at the site of permission. A copy of Inspection

## 5

Report dated 28.11.2023 along with photographs is annexed herewith as **Annexure – 'H'**.

It is humbly submitted that Central Forest Division has the highest respect and regard for the orders of this Hon'ble Tribunal. The present report along with its annexures is being placed before this Hon'ble Court for its consideration.

  
**Dy. Conservator of Forests**  
Central Forest Division/Tree Officer

GOVERNMENT OF NCT OF DELHI  
 TRANSPORT DEPARTMENT  
 (CLUSTER & DTC SECRETARIAT)  
 5/9, UNDER HILL ROAD, DELHI - 110054

No.F.74/DC/DTC Sectt./2017/ 1183

June 13, 2019

To

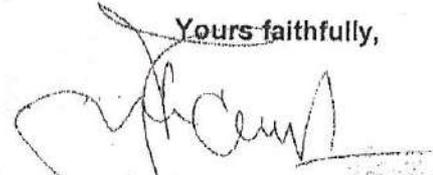
The Deputy Conservator of Forests,  
 North Forest Division/Tree Officer,  
 Government of NCT of Delhi,  
 Department of Forest & Wildlife,  
 North Forest Division, Kamla Nehru Ridge,  
Delhi - 110007.

Subject :- Application for felling of trees for construction of cluster bus depot at  
Burari

Madam,

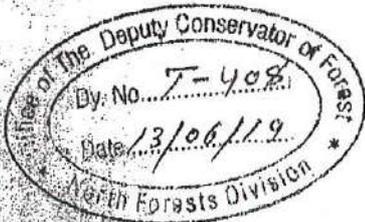
In response to your letter bearing No.F.69/NFD/TC/Check list/2019-20/109 dated 06.06.2019 on the aforementioned subject, I am hereby enclosing revised Form "B" duly signed by Special Commissioner (Transport) for further necessary action at your end, please.

Yours faithfully,



(Subodh Kumar)  
 Deputy Commissioner  
 (Cluster & DTC Sectt.)

Encl :- As above



*Tree call*

*- Enclosure*

*13/06/19*

7

DELHI TRANSPORT CORPORATION  
GOVERNMENT OF NCT OF DELHI  
DTC HEAD QUARTER  
I.P ESTATE , NEW DELHI-110002

JUNE 10, 2019

12

No.F. 74/DC/DTC Sectt./2017/1182

FORM 'B'  
(Sub-Rule (1) of Rule 4)

To,

The Tree Officer/DCF  
Office of the DCF/Tree Officer  
North Forest Division  
Govt. of NCT of Delhi,  
Kamla Nehru Ridge,  
New Delhi-110007.

Sir,

I hereby apply for grant of permission for felling of tree/s located in the property situated within the Driver Training Institute / Burari, District North, Delhi. I furnish below the following details in support of my application.

- (1). Applicant's name and address  
(In block letters). : Sh. K.K DAHIYA  
SPL.COMMISSIONER(TRANSPORT)  
TRANSPORT DEPARTMENT,  
GNCTD 5/9UNDER HILL ROAD,  
DELHI-110054
- (2). Name and address of the  
owner of the property (if  
different from applicant). : N/A
- (3).Title of the applicant i.e.,  
whether owner/occupant of the  
property, etc. : Owner
- (4). Name of the village and  
khasra number of property. : IDTR/Burari, District North, Delhi



Deputy Secretary  
State Transport Corporation  
Government of NCT of Delhi  
5/9 Under Hill Road, New Delhi

JOSFC

- (5). Total area of the property with description of the boundaries. : Approx. 17992.29 sqm. (Sketch enclosed)
- (6). Total number of trees (species wise) whose trunk or body is not less than 5cm in diameter at a height of 30cms from the ground and whose height is not less than one metre from the ground. : 533 Nos
- (7). The exact area (in sq. metres) from which felling of trees for which permit is sought (description of the boundaries). : Approx. 17992.29 sqm area with in the proposed Bus Depot (Sketch enclosed)
- (8). Total number of trees to be felled/Transplantation. : 495 Nos (Sketch enclosed with list)
- (9). Trees to be felled are numerically numbered in paint, their girth measured at a height of 1.35 metres above ground level and their details species wise are

S. No.	Tree No.	Species Name	Girth
1	List Attached as Annexure -1		

- (10). Purpose for which the felling of trees are intended. : For Development of Bus Depot by augmentation of bus parking and garaging facilities in for proposed site at Burari.
- (11). Intended use of felled trees : Wood obtained from felled trees shall be made available to public crematoria in Delhi for public use or as advised by Forest Department, GNCTD.



ANAND KUMAR  
Deputy Secretary  
State Transport Authority  
Transport Department  
Government of NCT of Delhi  
S/o. Under VIII Road, Delhi-11

(12). Intended use of land after felling of trees.

For Redevelopment of Bus Depot by augmentation of bus parking and garaging facilities for proposed bus depot site at VIU/Burari.

(13). Number and species of trees intended to be planted after felling (give details of arrangement for raising, planting and protecting trees).

495 Nos. of trees to be felled/Transplantation.

Location of Transplantation of trees

(GPS- Detail enclosed)

A. Transport Authority, Burari.

B. Dera Mandi Village

(14). Name /s and address/es of the owners/occupants adjoining property/ies.

Government Property,  
Transport Department of Government  
of NCT of Delhi (Transport Authority,  
Burari adjoining the site )

I hereby declare that I shall fully satisfy and abide by such terms and conditions of the permit as many be specified therein.

Your's Faithfully

(K.K Dahiya)

Special Commissioner Transport  
Department

5/9, Under Hill Road,  
Ph. 011-234

Encl. : - As Above

F. No. 18/NFD/TC/Felling/2019-20/ 573  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.: -23853561)

Date: 13.12.2019

To

The Special Commissioner (Transport),  
 Transport Department, GNCTD,  
 5/9, Under Hill Road, Delhi-110054.

**Sub: Permission for felling/transplantation of 495 no. of trees for construction of cluster bus depot at Burari, Delhi.**

With reference to your application dt. 13.06.2019 on the subject noted above, you are hereby informed that permission is granted for felling of 327 no. of trees & transplantation of 168 no. of trees for construction of cluster bus depot at Burari, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 2,82,15,000/- (Rs. two crore eighty two lakh fifteen thousand only) vide payment DD No. 548343 date 31.10.2019, from The State Bank of India, Old Sectt, Delhi has been received.

**Terms & Conditions**

1. Permission for felling/transplantation of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Felling/transplantation of tree/s shall be completed within 30 days of issue of this letter.
3. Material produced from trees shall not be disposed without permission of the Tree Officer.
4. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling shall be auctioned by user agency and proceeds shall be deposited as revenue to the Government Treasury. Lops and tops arising out of trees be transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the number of trees permitted for felling/transplantation shall be planted at Transport Authority premises Burari & Dera Mandi, Delhi. Indigenous 4950 nos. of 6-7 ft. tall saplings of species such as *Arjun, Jamun, Gular, Pilkhan, Neem and other suitable sps.* should be completed by the applicant within 9 months from the date of issue of this order and successfully maintain the plantation for 07 (seven) years. The completion of plantation shall be intimated to this office alongwith photographs.
7. In the event of failure on the part of the permit holder to carry out compensatory plantation as indicated at serial number 6 above, the Tree Officer shall himself arrange to plant tree saplings and recover the cost thereof from the permit holder by way of adjustment against the security deposit made by the permission holder, or failing that, by recovery as arrears of land revenue and take suitable action as per DPTA, 1994.

*[Handwritten Signature]*

F. No. 18/NFD/TC/Felling/2019-20/9236-9239  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.:23853561)

Date: 31/1/2024

To

The Special Commissioner (Transport)  
 Transport Department, GNCTD  
 5/9, Under Hill Road

Sub: Final warning letter for submitting the compliance for the Compensatory Plantation of 4950 nos. of trees.

Ref: 1. This Office reminder Letter No. F. No. 18/NFD/TC/Felling/2019-20/4439-42 dtd. 21.07.2023.  
 2. This Office warning Letter No. F. No. 18/NFD/TC/Felling/2019-20/767-70 dtd. 02.05.2022.

With reference to this reminder-I dated 21.07.2023 and this office warning letter dated 06.10.2023 regarding the compensatory plantation of 4950 nos. of trees in the lieu of 495 nos. of trees permitted to be felled/transplanted against the permission dated 07.10.2019 under the Delhi Preservation of Trees Act, (DPTA), 1994 by this office to the Transport Department for the construction of cluster bus depot at Burari, New Delhi.

It is important to mention that the permission dated 07.10.2019 was granted on the condition expressly mentioned in the terms and condition under point 6. stating that 4950 nos. of trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled within a period of nine months from the said date. As it is also evident that the period of nine months provided for submitting the compliance of the above-mentioned trees expired on 17.09.2020.

Despite the repeated reminders and letters, no compliance for the compensatory plantation has been received till date. Therefore, this letter serves you the last warning to provide the compliance.

In the view of the above, you are hereby directed to provide the complete compliance report within 07 days from the date of receipt of this letter along with the current photographs and geo coordinates of the land where the plantation has been done as a proof thereof failing to which action will be taken against you under the Delhi Preservation of Trees Act, (DPTA), 1994 and rules thereof.

Deputy Conservator of Forest/Link Officer  
 Central Forest Division/Tree Officer

Copy to:-

1. The PS to PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITC, New Delhi for kind information.
2. The PA to CF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITC, New Delhi for kind information.
3. Tree Cell, DCF(C) Office for information and necessary action.

etc

CP MATTER

F. No. 18/NFD/TC/Felling/2019-20/ 9253-56  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.:23853561)

Date: 8/12/2023

To

The Special Commissioner (Transport)  
 Transport Department, GNCTD  
 5/9, Under Hill R

Sub: Final warning letter for submitting the compliance for the Compensatory Plantation of 4950 nos. of trees.

Ref: 1. This Office reminder Letter No. F. No. 18/NFD/TC/Felling/2019-20/4439-42 dtd. 21.07.2023.  
 2. This Office warning Letter No. F. No: 18/NFD/TC/Felling/2019-20/767-70 dtd. 02.05.2022.

With reference to this reminder-I dated 21.07.2023 and this office warning letter dated 06.10.2023 regarding the compensatory plantation of 4950 nos. of trees in the lieu of 495 nos. of trees permitted to be felled/transplanted against the permission dated 07.10.2019 under the Delhi Preservation of Trees Act, (DPTA), 1994 by this office to the Transport Department for the construction of cluster bus depot at Burari, New Delhi.

It is important to mention that the permission dated 07.10.2019 was granted on the condition expressly mentioned in the terms and condition under point 6. stating that 4950 nos. of trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled within a period of nine months from the said date. As it is also evident that the period of nine months provided for submitting the compliance of the above-mentioned trees expired on 17.09.2020.

Despite the repeated reminders and letters, no compliance for the compensatory plantation has been received till date. Therefore, this letter serves you the last warning to provide the compliance.

In the view of the above, you are hereby directed to provide the complete compliance report within 07 days from the date of receipt of this letter along with the current photographs and geo coordinates of the land where the plantation has been done as a proof thereof failing to which action will be taken against you under the Delhi Preservation of Trees Act, (DPTA), 1994 and rules thereof.

Deputy Conservator of Forest/Link Officer  
 Central Forest Division Tree Officer

Copy to:-

1. The PS to PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
2. The PA to CF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
3. Tree Cell, DCF(C) Office for information and necessary action.

F. No. 18/NFD/TC/Felling/2019-20/6991-46  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.:23853561)

Date: 6/7/23.

To

The Special Commissioner (Transport)  
 Transport Department, GNCTD  
 5/9, Under Hill R

- Sub: Warning letter for submitting the compliance for the Compensatory Plantation of 4950 nos. of trees
- Ref: 1. This Office Letter No. F. No. 18/NFD/TC/Felling/2019-20/767-70 dtd. 02.05.2022.  
 2. This Office reminder Letter No. F. No. 18/NFD/TC/Felling/2019-20/4439-42 dtd. 21.07.2023.

With reference to this reminder-I dated 21.07.2023 and this office letter dated 02.05.2023 regarding the compensatory plantation of 4950 nos. of trees in the lieu of 495 nos. of trees permitted to be felled/transplanted against the permission dated 07.10.2019 under the Delhi Preservation of Trees Act, (DPTA), 1994 by this office to the Transport Department for the construction of cluster bus depot at Burari, New Delhi. That the permission dated 07.10.2019 was granted on the condition expressly mentioned in the terms and condition under point 6. stating that 4950 nos. of trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled within a period of nine months from the said date. As it is also evident that the period of nine months provided for submitting the compliance of the above-mentioned trees expired on 17.09.2020. Despite the repeated reminders and letters, no compliance for the compensatory plantation has been received till date. Therefore, this letter serves you the last warning to provide the compliance.

In the view of the above, you are hereby directed to provide the complete compliance report within 05 days from the date of receipt of this letter along with the current photographs and geo coordinates of the land where the plantation has been done as a proof thereof failing to which action will be taken against you under the Delhi Preservation of Trees Act, (DPTA), 1994 by imposing penalty and forfeiture.

  
 Deputy Conservator of Forest  
 Central Forest Division/ Tree Officer

Copy to:-

1. The PS to PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
2. The PA to CF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
3. Tree Cell, DCF(C) Office for information.

Reminder 1

F. No. 18/NFD/TC/Felling/2019-20/4139-42

GOVT. OF NCT OF DELHI

DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.:23853561)

Date: 21-07-2023

To

The Special Commissioner (Transport)  
 Transport Department, GNCTD  
 5/9, Under Hill Road, Delhi-110054.

**Sub: Compensatory Plantation of 4950 trees in lieu of 495 tree/s permitted to be felled/transplanted-reg.**

**Ref: This Office Letter No. F. No. 18/NFD/TC/Felling/2019-20/767-70 dtd. 02.05.2022**

Attention is invited to this office letter F. No. 18/NFD/TC/Felling/2019-20/573 dt. 18.12.2019 whereby permission to transplant/felling 4950 tree/s was given under the Delhi Preservation of Trees Act, (DPTA), 1994 on the condition expressly contained therein that 495 trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled within a period of nine months from the said date. Since, the period of nine months expired on 17.09.2020, but compliance has yet not been reported from your end, therefore, you are hereby required to report within 30 days of the receipt of this letter with the status of the compensatory plantation done along with current photographs and geo coordinates of land, where plantation has been done as a proof thereof failing which action for imposing penalty and forfeiture of the refundable Security Deposit shall be initiated as per the provisions contained in the Act ibid.

*(Signature)*  
 Deputy Conservator of Forest  
 Central Forest Division

Copy to:-

1. The PS to PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
2. The PA to CF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
3. Tree Cell, KNR for information.

*(Signature)*  
 Deputy Conservator of Forest  
 Central Forest Division

F. No. 08/CFD/TC/Felling/Online ID 5180/2022-23/3746-47  
 GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FOREST AND WILD LIFE  
 OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
 CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
 DELHI-110007(PH.: -23853561)

Date: 4-07-2023

To

The Ex, Engineer, PWD  
 F-14, GNCTD, Near CNG Pump Station,  
 Mukarba Chowk, G.T. Karnal Road, Delhi-33.

Sub: Compensatory Plantation of 2380 trees in lieu of 238 tree/s permitted to be felled/transplanted-reg.

Attention is invited to this office letter F. No. 08/CFD/TC/Felling/Online ID 5180/2022-23/4608-10 dt. 26.09.2022 whereby permission to transplant/felling 2380 tree/s was given under the Delhi Preservation of Trees Act, (DPTA), 1994 on the condition expressly contained therein that 238 trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled within a period of three months from the said date. Since, the period of three months expired on 25.12.2022, but compliance has yet not been reported from your end, therefore, you are hereby required to report within 30 days of the receipt of this letter with the status of the compensatory plantation done alongwith current photographs and geo coordinates of land, where plantation has been done as a proof thereof failing which action for imposing penalty and forfeiture of the refundable Security Deposit shall be initiated as per the provisions contained in the Act ibid.

  
 Deputy Conservator of Forest  
 Central Forest Division

Copy to:-

1. The PS to PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
2. The PA to CF; A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
3. Tree Cell, KNR for information.

  
 Deputy Conservator of Forest  
 Central Forest Division

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

Date: 2-05-2022

To

The Special Commissioner (Transport)  
Transport Department, GNCTD,  
59, Under Hill Road, Delhi-110054.

Sub: Compensatory Plantation of 4950 trees in lieu of 495 tree/s permitted to be felled/transplanted.

Attention is invited to this office letter F. No. 18/NFD/TC/Felling/2019-20/573 dt. 18.12.2019 whereby permission to felling/transplantation of 495 tree/s was given under the Delhi Preservation of Trees Act, (DPTA), 1994 on the condition expressly contained therein that 4950 trees shall be planted as compensatory plantation in lieu of the trees permitted to be felled, but compliance has yet not been reported from your end, therefore, you are hereby required to report within 15 days of the receipt of this letter with the status of the compensatory plantation and transplantation of 168 no. of trees done alongwith current photographs and geo coordinates of land, where plantation and transplantation has been done as a proof thereof failing which action for the forfeiture of the refundable Security Deposit shall be initiated as per the provisions contained in the Act ibid.

*A. K. Sharma*  
Deputy Conservator of Forest  
Central Forest Division

Copy to:-

1. The PCCF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
2. The CF, A-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for kind information.
3. Tree Cell, KNR for information.

Deputy Conservator of Forest  
Central Forest Division

O/C

GOVERNMENT OF NCT OF DELHI  
TRANSPORT DEPARTMENT  
(DTC SECRETARIAT)  
5/9, UNDER HILL ROAD, DELHI - 110054

No.F.213/DC/DTC Sectt./2023/ 98/6707

January 29, 2024

To

✓ Deputy Conservator of Forest,  
Central Forest Division/ Tree Officer,  
Department of Forest and Wildlife,  
Central Forest Division, Kamla Nehru Ridge,  
New Delhi - 110007

**Subject:- Compensatory plantation of 4950 nos. of trees**

Sir,

1. I am directed to refer to your letter dated 03.01.2024 on the aforementioned subject and say that Transport Department has invited bids for compensatory plantation of 4000 nos. of trees/ saplings at Village Dera Mandi in lieu of felling of 495 nos. of trees at Burari Cluster Depot-I on 29.01.2024. Copy of the tender details as uploaded in the e-procurement portal of GNCTD is enclosed herewith. Delhi Integrated Multi Model Transit System (DIMTS- a joint venture of the Government of NCT of Delhi) shall be Project Management Consultant (PMC) for Transport Department for the aforesaid work. The last date of receipt of bids is 21.02.2024.
2. It is pertinent to mention here that Transport Department earlier requested to Horticulture Department of PWD and thereafter with Dy. Conservator of Forest (South) to execute the work of compensatory plantation of 4000 nos. of trees/ saplings at Village Dera Mandi in lieu of felling of 495 nos. of trees at Burari Cluster Depot-I on deposit work basis. Both the agencies were not able to execute the said work. As such, Transport Department has decided to engage DIMTS as PMC to execute the work on behalf of this Department.
3. This has the approval of Pr. Secretary cum Commissioner (Transport).

Yours Sincerely,



(Yogesh Jain)  
Deputy Commissioner  
(DTC Secretariat)

Encl: - As above.

Copy for kind information to:

1. Pr. Secretary cum Commissioner (Transport)
2. Special Commissioner (Transport)



## Delhi Tenders

### eTendering System Government of NCT of Delhi

#### Tender Details

Date : 29-Jan-2024 05:05 PM

Print

#### Basic Details

Organisation Chain	Transport Department		
Tender Reference Number	F.213/DC/DTC Sectt./2021		
Tender ID	2024_TD_252658_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Works
Tender Category	Services	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Offline	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

#### Payment Instruments

Offline	S.No	Instrument Type
	1	Demand Draft
	2	FDR
	3	Bankers Cheque

#### Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	copy of EMD
		.pdf	copy of T-1 to T-10 of section 2 of bid documents
		.pdf	Form of bid, of section 5 of bid documents
		.pdf	other documents
2	Finance	.xls	BOQ

#### Tender Fee Details, [Total Fee in ₹ \* - 0.00]

Tender Fee in ₹	0.00		
Fee Payable To	Nil	Fee Payable At	Nil
Tender Fee Exemption Allowed	No		

#### EMD Fee Details

EMD Amount in ₹	7,10,000	EMD through BG/ST or EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Pr. Secretary cum Commissioner (Transport)	EMD Payable At	Transport Department, 5/9 Under Hill Road, Delhi

[Click to view modification history](#)

#### Work / Item(s)

Title	Supply, stacking and Planting of various species of 6-7 ft. tall saplings including their maintenance during and after Plantation for a period of 7 years on site at Dera Mandi Village, New Delhi
Work Description	Supply, stacking and Planting of various species of 6-7 ft. tall saplings including their maintenance during and after Plantation for a period of 7 years on site at Dera Mandi Village, New Delhi
Pre Qualification	Please refer Tender documents.

Delhi Tenders					
Independent	Remarks				
SHOW Tender Value in Public Domain	No				
Tender Value in ₹	3,53,05,951	Product Category	Miscellaneous Services	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	75	Period Of Work (Days)	2735
Location	Dera Mandi Road, New Delhi	Pincode	110074	Pre Bid Meeting Place	Dy. Commissioner (DTC Sect.),
Pre Bid Meeting Address	Transport Department, GNCTD, Room No.121, New Block, First Floor, 5/9, Under Hill Road, Delhi-110054	Pre Bid Meeting Date	09-Feb-2024 03:00 PM	Bid Opening Place	Transport Department, GNCTD,
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

**Critical Dates**

Publish Date	01-Feb-2024 09:00 AM	Bid Opening Date	21-Feb-2024 03:30 PM
Document Download / Sale Start Date	01-Feb-2024 09:00 AM	Document Download / Sale End Date	21-Feb-2024 03:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	09-Feb-2024 03:00 PM	Bid Submission End Date	21-Feb-2024 03:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (In KB)
	1	Tendernotice_1.pdf	NIT	459.79

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (In KB)
	1	Tender Documents	RFPFORTREE.pdf	Tender Document	3456.49
	2	Additional Documents	dera.xls	BOQ	267.50

**Bid Openers List**

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	sachdevatarun70@gmail.com	TARUN SACHDEVA	TARUN SACHDEVA
2.	scrapcelltpt@gmail.com	Aom Dhole	AOM DHOLE
3.	jothiram1994@gmail.com	R Ramanathan	R RAMANATHAN

**Tender Properties**

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Show Bids Details	No
BoQ Comparative Chart model	NIL	BoQ Comparative chart decimal places	2
BoQ Comparative Chart Rank Type	NIL	Form Based BoQ	No
Show Bid Details In Public Domain stage	Technical Bid Opening		



**Inviting Authority**

**Delhi**  
**Tenders**

Pt. Secretary cum Commissioner (Transport)  
Transport Department, GNCTD, Room No.121, New Block, First Floor, 5/9, Under Hill Road, Delhi-110054

**Tender Creator Details**

Created By	TARUN SACHDEVA
Designation	Assistant Incharge
Created Date	29-Jan-2024 04:06 PM

Feedbacks (Pending Feedbacks) | Dashboard for (Account)

Reports

Print Application (Print\_Application)

Divisional officer of  
Central

## Application Detail

Application ID : 5180

Application Documents Site Photos

## Application Summary

## Applicant's Photo



Applicant's Name	DEVBRAT SINGH	Applicant's Address	office-EE-F14 PWD,GNCTD NEAR CNG PUMP STATION MUKARBA CHOWK G.T KARNAL ROAD DELHI- 110033
Mobile No	9310245044	Email Id	eepwddelhi131@gmail.com
Application Category	Govt. Department		
Revenue District where trees to be Felled	Central		
Property Owner Name	DEVBRAT SINGH	Property Owner Address	office-EE-F14 PWD,GNCTD NEAR CNG PUMP STATION MUKARBA CHOWK G.T KARNAL ROAD DELHI- 110033

## Property Information

Name of the Village/ Location of the Property	DRIVING TRAINING INSTITUTE BURARI	Khasra number	burari
Pincode	110084		
Latitude & Longitude of the Property			
Latitude	28° 43' 55" N	Longitude	77° 11' 36" E
Total area of the property	33162.000	The exact area (In Sq.mtrs) from which felling of trees permit is sought	2430.000
Description of Boundaries			
North	west sant nagar	South	ring road
Name(s) and addresses of the owners/occupants of adjoining property/ies	TRANSPORT DEPARTMENT GNCTD	East	Jharoda Landmark
		West	mukund pur UNDER HILL ROAD

## Tree Information

Total number of trees	413	Number of trees to be felled	238
Details of trees to be felled (girth measured at height of 1.35m)			
	S.No. Tree S.No	Tree Name	Girth (In centimeters)
	1	Peepal (Ficus religiosa)	110
	2	Naeni/nimbi (Azadirachta indica)	150
		S.No. Tree Name	Tree Count
		1	Alestonia
		2	Putranjiva (Drypetes roxburghii)
		3	Others
			6

DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,  
DELHI-110007(PH.:23853561)

F. No.08/CFD/TC/Felling/Online ID 5180/2022-23/4608-10

Date: 26-9-21

To,

The Ex. Engineer, PWD  
F-14, GNCTD, Near CNG Pump Station,  
Mukarba Chowk, G.T. Karnal Road, Delhi-33.

Sub:- Application for felling/transplantation of 238 no. of trees affected due to construction of conventional cluster Bus Depot No. 02 at Burari, Delhi.

With reference to your application dtd. 27.10.2021 on the subject noted above, you are hereby informed that permission is granted for felling of 04 no. of trees & transplanting of 234 no. of trees in affected due to construction of conventional cluster Bus Depot No. 02 at Burari, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 1,35,66,000/-i.e. (Rs. One Carore Thirty Five Lakh Sixty Six Thousand Only) vide payment DD No. "440810" date 22.09.2022 has been received.

Terms & Conditions

1. 100% Compensatory Plantation of 2380 saplings of native species shall be raised and maintained by User Agency for Seven years and monitored till its successful.
2. 2380 tree saplings of indigenous species 6-8 feet height shall be planted as compensatory plantation in ratio of 1:10 on non-forest land in lieu of felling/ transplantation 238 no. of trees. The plantation shall be done by following site specific plantation techniques with additional measures on identified land within three months of issue of tree removal permission and maintenance for next Seven (7) years shall be carried out there after by User Agency with their own funds.
3. Transplantation of trees shall be initiated immediately after permission is issued and should be completed not later than three (03) months, after which a completion report has to be submitted to the Tree Officer. The spacing of the transplantation of trees shall not be less than 4 meter (point to point) at transplantation site.
4. All the conditions mentioned in Tree Transplantation Policy 2020 shall be followed scrupulously by User Agency.
5. If the User Agency fails to successfully raise compensatory plantation. The User Agency shall also deposit extra site improvement expenses which may be required to make the site suitable for plantation as calculated by Tree Officer concerned (as deposits).
6. The land over which compensatory plantation/Tree transplantation raised shall not be utilized for other purpose without the approval of the Tree Officer concerned.
7. Detailed plantation schedule shall have to be submitted by User Agency to concerned Tree Officer in compliance with Section 12 of Delhi Preservation of Trees Act, 1994 before initiating transplantation.
8. User Agency shall maintain plantation journals as prescribed by Department of Forests and Wildlife, Govt. of NCT of Delhi and submit a copy of the same at the end of every financial year.

01

9. User Agency shall submit a detailed plan for site preparation for transplantation/felling.
10. Land owning agency shall ensure that there is no encroachment in area proposed for compensatory plantation/transplantation.
11. The User agency shall implement the improved soil moisture conservation activities on compensatory plantation/ transplantation site.
12. Permission for transplantation/ felling of 238 trees is being granted at their own risk and without prejudice to the claim (s) of any other person/s who may be having any rights(s) over the land or the trees.
13. The user agency shall ensure that there is no pending litigation or stay order passed by any court of law/other authority before undertaking felling/transplantation of trees.
14. The transplantation shall be carried out prior to felling of 04 nos. of trees permitted herein. The 04 trees shall be felled after successful transplantation of 234 trees and submission of compliance certificate to DCF (Central).
15. Before removal of trees from the site is commenced all requisite statutory clearances shall necessarily be obtained by the User Agency.
16. The User Agency shall ensure that the plan of this proposal shall not be changed.
17. The progress report of transplantation/ felling shall be submitted through inspection officer to concerned Tree Officer along with complete details of trees.
18. If any tree is found to have nest of birds it should not be felled/ transplant till the same is abandoned by the birds.
19. Transplantation/ felling of any tree apart from 238 trees by User Agency shall constitute an offence under Delhi Preservation of Trees Act, 1994.
20. The timber obtained from removal of trees shall be auctioned and proceeds shall be deposited as revenue to the Government account by the User Agency.
21. The lops and tops of the trees shall be sent/ supplied to the nearest crematorium free of cost and the same should be reported to DCF (Central) by User Agency.
22. Before shifting of timber, if any, from site of removal of trees, permission for transportation of the said wood shall be obtained from the DCF (Central) by User Agency.
23. Transplantation/ felling of trees and transportation of forest produce arising there from to the public crematorium shall be completed within 90 days.
24. It should be ensured by the user agency that all the conditions mentioned in environmental clearance and other clearances, if any obtained, shall be followed scrupulously.

Encl: Tree List  
(Felling 04+transplantation 234)

  
Dy. Conservator of Forest  
Central Forest Division

Date:

F. No. 08/CFD/TC/Felling/ID No. 5180/2022-23/

Copy to:-

1. The Conservator of Forests, Vikas Bhawan, A-Block, 2<sup>nd</sup> Floor, K.P. Estate, New Delhi-02. for information.
2. Sh. Ravinder Kumar, I.O. for information and necessary action.

  
Dy. Conservator of Forests  
Central Forest Division

 <p>दिल्ली सरकार P.W.D.</p>	<p>EXECUTIVE ENGINEER कार्यपालक अभियन्ता FLYOVER - 14, फ्लाईओवर-14 PUBLIC WORKS DEPARTMENT, GOVT. OF DELHI लोक निर्माण विभाग, दिल्ली सरकार MUKARBA CHOWK, G.T KARNAL ROAD, DELHI - 110033. मुकरबा चौक जी० टी० करनाल रोड, दिल्ली-33 Tel : 011-27695010, 27691970 Email: <a href="mailto:ee@pwwdelhi14@gmail.com">ee@pwwdelhi14@gmail.com</a>,</p>	 <p>G20 भारत 2023 INDIA वैश्व कृतकम् ONE EARTH • ONE FAMILY • ONE FUTURE</p>
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सं. 54(121)/का.अभि./लो.नि.वि/एफ-14/2023/329(H)

दिनांक : 15.09.2023

To

The Dy. Conservator of Forest  
Central Forest Division  
Govt. of NCT of Delhi  
Department of Forest & Wild Life  
Kamla Nehru Ridge  
Delhi-110007

Sub : Regarding Tree offence at Cluster Bus Depot, Burari, Delhi.

Ref: 1) Your office letter no. F.No.DCF(C)/DPTA/Offence/23-24/5359-60 dated 21.08.2023

2) This office letter no. 54(121)/का.अभि./लो.नि.वि/एफ-14/2023/241 dated 08.08.2023.

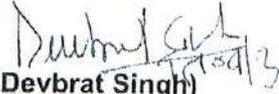
Sir,

This is in reference to the above-cited subject. In this regard, it is submitted that Sh. Chander Shekhar, Assistant Engineer, of this office attended your office on 13.09.2023 and contacted Sh. Gaurav Sharma, Tree Officer/I.O. in this matter. Sh. Gaurav Sharma was informed by Sh. Chander Shekhar, AE that no transplantation work at the proposed site for Cluster Bus Depot-II, Burari has been executed till date by this office. Sh. Gaurav Sharma also agreed to this as he has physically visited the site himself. Further, he mentioned that this Notice has been wrongly addressed to this office due to some confusion between Cluster Bus Depot I & II and this notice was regarding already constructed Bus Depot-I which was constructed by DIMTS.

As there was no specific information for distinguishing between Cluster Bus Depot I & II, the notice was sent to this office. Sh. Gaurav Sharma asked to submit a reply to the notice issued by your office and specifically mention that the site of Cluster Bus Depot-II Burari is the existing Driving Training Institute Campus, Burari.

In view of above aforesaid explanation, it is requested to process the request submitted by this office vide letter no. 54(121)/का.अभि./लो.नि.वि/एफ-14/2023/241 dated 08.08.2023 for further extension of permission for felling/transplantation of Trees, as the previous permission has already expired on 25.06.2023.

This is for information, record, and further necessary action.

  
(Devbrat Singh)  
Executive Engineer  
Flyover Project Division F-14  
PWD (GNCTD)

Tree  
24/9  
(Chander Shekhar)

Deputy Conservator of Forest  
3578  
Date 20/9/2023  
Delhi-110007

25

ANNEXURE - 'H'

Inspection Report

Sub: - Inspection report regarding extension of time of permission to transplantation/felling of 238 no. of trees for construction of conventional cluster bus Depot No. 02 Burari, Delhi 110084.

Date of Inspection: - 21/11/2023

Name of IO: - Gaurav Sharma

Ref: - 1) स. 54(121)/का. अभि./लो.नि.वि./एफ-14/2023/445(H) dated 06.11.2023

2) F.08/CFD/TC/Felling/Online ID 5180/felling/2022-23/7553-54 dated 13.10.2023

With reference to the abovementioned subject, it is to inform you that request regarding extension of time of permission to transplantation/felling of 238 no. of trees for construction of conventional cluster bus Depot No. 02 Burari, Delhi 110084 was received in this office through letter vide dairy no. 4689 dated 10.11.2023. As per direction, an inspection carried out, we visited the site for inspection dated 21/11/2023. On physical verification we have found the following observations which are given below.

- 1) During the inspection, it is found that with refer to the letter no. स. 54(121)/का. अभि./लो.नि.वि./एफ-14/2023/445(H) dated 06.11.2023 for extension of time of permission to transplantation/felling of 238 no. of trees for construction of conventional cluster bus Depot No. 02 Burari, Delhi 110084
- 2) The permission of the total number of 238 trees at the said site which is already given but in the given period the transplantation not done by Concern Authority.
- 3) On site we have found 238 trees present out of 238 trees. We count and collect the total trees photos. (Photo enclosed)

Inspection report is submitted for your kind information and necessary action.

Enclosure: -

- 1) Photographs of 238 of trees (cluster bus Depot No. 02 Burari, Delhi 110084)
- 2) Site Map
- 3) List of the transplanted trees
- 4) Letter of PWD



*Gaurav Sharma*  
Gaurav Sharma  
F.G./Tree Cell

*Pardeep Lohchab*  
28/11/23  
Pardeep Lohchab  
(Forester)

